

**SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
KALVIR REALTY PRIVATE LIMITED**

1.	Name of Corporate Person	KALVIR REALTY PRIVATE LIMITED
2.	Date of Incorporation of Corporate Person	28/03/2007
3.	Authority under which Corporate Person is incorporated/registered	Roc-Ahmedabad, Gujarat Incorporated under the provision of Companies Act, 1956
4.	Corporate Identity Number/Limited Liability Identity number of Corporate Person	U45201GJ2007PTC050346
5.	Address of the registered office and principal office (if any) of Corporate Person	301/1, Parshwa, Opp. Rajpath Club, S G Highway, Bodakdev, Ahmedabad – 380054
6.	Liquidation commencement date of Corporate Person	19.02.2024
7.	Name, Address, Email Address, Telephone Number and the registration number of the liquidator	Ashish Shah 402, Shaival Plaza, Near Gujarat College, Ellisbridge, Ahmedabad-380 006 E-mail; ashish@ravics.com Telephone No: 079 26420336/7/9 IP Registration Number: IBBI/IPA-002/IP-N00214/2017-18/10666
8.	Last date for submission of claims	19.03.2024

Notice is hereby given that the Kalvir Realty Private Limited has commenced voluntary liquidation on 19th February 2024.

The stakeholders of Kalvir Realty Private Limited are hereby called upon to submit a proof of their claims, on or before 19th March 2024, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Ashish Shah
Liquidator for
Kalvir Realty Private Limited (Under Voluntary Liquidation)
IP Registration Number:
IBBI/IPA-002/IP-N00214/2017-18/10666
AFA Issued by ICSI IIP- Valid till 06.11.2024

Date: 21.02.2024
Place: Ahmedabad